

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
PARAMOUNT MINERALS AND CHEMICALS LIMITED OPERATING IN
CHEMICALS INDUSTRY AT AMBERNATH, THANE, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|---|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Paramount Minerals and Chemicals Limited PAN: AAACP2721Q CIN: U72900MH1975PLC018144 |
| 2. | Address of the registered office | Plot no. C-6, AMP Gate MIDC, Ambernath, Thane, Kalyan, Maharashtra, India, 421501 |
| 3. | URL of website | http://www.pmclindia.com |
| 4. | Details of place where majority of fixed assets are located | Fixed Assets are located at the following places: a) Factory, plant and building situated at Plot no. C-6, AMP Gate MIDC, Ambernath, Thane, Kalyan, Maharashtra, India, 421501- b) Solar Plants situated at: - Survey Nos 30/B, 31/1, 32, 32/A, 32/D, 111/B/2, Tattepally (V), Peddamul (M), Vikarabad (D), Telangana - Survey Nos 227 & 231, Hoti B (V), Zaheerabad (M), Sangareddy (D) Telangana |
| 5. | Installed capacity of main products/ services | a) Factory, plant and building situated at Plot no. C-6, AMP Gate MIDC, Ambernath, Thane, Kalyan, Maharashtra, India, 421501 Installed capacity as per Management -Optical Whitening Agent 3,000 Ton p.a. on drying basis (approved capacity as per MCI letter dated 26/07/2000 - 4500 Ton p.a.) and 30,000 Ton p.a. on liquid basis b) Solar Plants situated at: - Tattepally (V), Peddamul (M), Vikarabad (D), Telangana - 2 MW - Hoti B (V), Zaheerabad (M), Sangareddy (D) Telangana - 1 MW |
| 6. | Quantity and value of main | Product sale- INR 3.08 Cr (FY 2024) |

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| | products/ services sold in last financial year | Solar Power Sale – INR 2.73 Cr (FY 2024) |
| 7. | Number of employees/workmen | 7 (as on CIRP commencement date) |
| 8. | Further details including last available financial (with schedules) of two years, lists of creditors are available at URL: | EOI to be submitted in the manner enumerated in the statements 'Detailed Invitation for EOI' document. The Detailed Invitation for EOI containing the relevant dates; Audited Financial Statement for FY 2022-23 and FY 2023-24 can be obtained by sending email to cirp.paramount@gmail.com and the List of Creditors can be viewed from IBBI web portal (www.ibbi.gov.in). |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Eligibility Criteria is included in the 'Detailed Invitation for EOI' document which can be obtained by sending email to cirp.paramount@gmail.com |
| 10. | Last date for receipt of expression of interest | 14.06.2025 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 24.06.2025 |
| 12. | Last date for submission of objections to provisional list | 29.06.2025 |
| 13. | Date of issue of final list of prospective resolution applicants | 09.07.2025 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 14.07.2025 |
| 15. | Last date for submission of resolution plans | 13.08.2025 |
| 16. | Process email id to submit Expression of Interest | cirp.paramount@gmail.com |

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Gajesh Labhchand Jain

Registration Number of the Resolution Professional: **IBBI/IPA-001/IP-P-01697/2019 - 2020/12588**

Registered Address of the Resolution Professional: D-501, Clifton Society, Raviraj Oberoi Marg, Shastri Nagar, Andheri (West), Mumbai 400053

Date: 30.05.2025

Place: Mumbai